


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.58/ BB/ 2017	-	Admission	Rule-6 of IB	Print Plus Pvt. Ltd. Vs Manipal Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Sivaramakrishnan 7259799922	Petitioner/ Applicant	

Counsel for petitioner is present. He has filed memo informing the Tribunal that he has complied the objections raised by the Registry.

Counsel has no objection if notice is ordered to the respondent before admission. Issue notice to the Respondent. Petitioner to collect the notice from the Registry and serve on the respondent.

List it on 01.09.2017.


MEMBER (J)


MEMBER (T)